

अध्यात्म सहोदयः कल भी माननीय सदस्य कह रहे थे और आज भी वह कह रहे हैं।

### ORAL ANSWERS TO QUESTIONS

#### Reorganization of Yojana Ayog

+

- \*61. SHRI NIHAR LASKAR :  
SHRI P. GANGADEB :  
SHRI MAYAVAN :

Will the Minister of PLANNING (YOJANA MANTRI) be pleased to state :

(a) whether the Pradhan Mantri has reorganised the Yojana Ayog in order to fulfil the aspirations of the people for a socialist programme ;

(b) if so, the main changes made ;

(c) whether she is also considering certain changes in the existing Fourth Five Year Plan ; and

(d) if so, the proposed changes ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (YOJANA MANTRALAYA MEN RAJYA MANTRI (SHRI MOHAN DHARIA) : (a) The reorganization of the Planning Commission is in progress and will be finalised shortly.

(b) and (c). Details are being worked out.

(d) A re-appraisal of the Fourth Plan, will be made after the Planning Commission is reconstituted.

SHRI NIHAR LASKAR : Nothing has come out in the answer. Anyway, I would like to point out that in order to achieve our goals there has to be a much greater emphasis on the implementation of the Plan, and in this aspect the Planning Commission has failed so far. We have seen there has always been a gap between the Plan target and the achievement. So, I would like to know in what way the Prime Minister is going to achieve it by reorganising the Planning Commission. Or, is it simply another experiment ?

SHRI MOHAN DHARIA : While having a re-appraisal, the implementation of the Plan will also be taken into consideration, and what sort of mechanism can be created will naturally be considered.

SHRI NIHAR LASKAR : While considering the re-organisation of the Planning Commission, I would like to know whether the Planning Commission will be able to give us future guidelines on priorities. On this aspect the Planning Commission has failed so far.

SHRI MOHAN DHARIA : After this reappraisal, naturally the priorities shall be fixed and in order to meet the demands of the people and fulfil our promises to the people, due care will certainly be taken.

SHRI P. GANGADEB : May I know the mechanism by which and the extent to which the investment structure of the fourth Plan will be changed in favour of agriculture?

SHRI MOHAN DHARIA : It will all be taken into consideration after the reappraisal of the fourth Plan. A panel has been informally set up to go into it and after the Planning Commission is reconstituted all these aspects will be taken into consideration.

SHRI SHYAMNANDAN MISHRA : What exactly does the Government mean by the reorganization of the Planning Commission ? Does it only mean change of faces or there is going to be a structural change in the Planning Commission ? Secondly, may I know whether it is a fact that the members of the Planning Commission were asked to resign and the message was conveyed through a Secretary of the Government of India that they should tender their resignation ?

THE MINISTER OF PLANNING AND MINISTER OF DEPARTMENT OF SCIENCE AND TECHNOLOGY (YOJNA MANTRI TATHA VIGYAN AUR PRODYOGIKI VIBHAG MANTRI) (SHRI C. SUBRAMANIAM) : There is a separate question on that later on.

SHRI SHYAMNANDAN MISHRA : I want to know whether by reorganization, the Government only means change of faces or a basic structural change in the Planning Commission.

SHRI C. SUBRAMANIAM : The hon. Member should put only one question. If he puts two questions, then I have got the choice which to answer. So, I chose to answer the second part. If he now sticks to the first part—(Interruption)

SEVERAL HON. MEMBERS : *rose—*

**SHRI SHYAMNANDAN MISHRA :** You are not here to regulate the Question Hour.

**SHRI ATAL BIHARI VAIPAYEE :** He has no choice.

**SHRI SHYAMNANDAN MISHRA :** Just see the audacity of the Minister. One cannot put with this kind of audacity.

**MR. SPEAKER :** May I ask the Minister to treat it as one question.

**SHRI C. SUBRAMANIAM :** I submit to your ruling. Whether there should be any change in the structure of the Planning Commission also is under consideration

**SHRI SHYAMNANDAN MISHRA :** About the second question : whether a message was conveyed through a Secretary to the members of the Planning Commission to tender their resignation. That is a point which has been talked about very much, and in fact, a very important person has made the charge that Prof. Gadgil the Deputy Chairman of the Planning Commission was asked to resign ; he was almost dismissed. This had hastened his death. Mr. Gorav, the Chairman of the PSP, has made that charge.

**MR. SPEAKER :** That is not a matter which is relevant. You asked about structural changes. The Minister said, yes, structural changes. So far as the other matter is concerned, you can ask a separate question.

**SHRI SHYAMNANDAN MISHRA :** Is it not relevant to this question ?

SEVERAL HON. MEMBERS : *rose—*

**MR. SPEAKER :** Order, order. We met only for a few days in the previous session. It is very difficult to get acquainted with the new faces. I think we will be able to catch up during this session, which is quite long. Wherever sometimes I hesitate to mention the correct name, or if there is some difference in pronunciation, hon. Members will kindly bear with me. For instance, with regard to Mr. Vikal, I have been calling him as Vikaal. He mentioned it is Vikal. That was the correction made by him.

**SHRI SURENDRA MOHANTY :** Since the Planning Commission has no control over the implementation, may I know how the reorganization of the Planning Commission is going to lead to the fulfilment of the socialistic aspirations of the people and whether some change of personnel will achieve this objective ?

**SHRI MOHAN DHARIA :** I have already answered it. All these aspects are being taken into consideration. It will be the duty of Government to see that the plans are properly implemented. A liaison between the Planning Commission and Government is existing today because the Planning Minister is in charge of Planning and he is also the Deputy Chairman of the Planning Commission.

**SHRI K. LAKKAPPA :** In view of the commitment to the people of this country to bring about a new change for the realisation of their aspirations, may I know whether this Government has put forth new proposals to bring about a new change in the new dimension of socialism so far as planning is concerned to accelerate the process of growth of the economic condition of the weaker sections of the country ? What are the broad outlines that the Planning Commission has envisaged in this respect ?

**SHRI MOHAN DHARIA :** It will be our endeavour to see that our promises to the people are properly fulfilled and democratic socialism is established through this effective weapon of planning. So far as the other aspects are concerned, they are being considered.

**SHRI K. LAKKAPPA :** What about the broad outlines.

**SHRI MOHAN DHARIA :** The broad outlines are also under consideration.

**SHRI TRIDIB CHAUDHURI :** There has been some controversy after the new Presidential Order about the Status of the Planning Commission was announced in the Press. Formerly the Planning Commission used to be known informally as the Economic Committee of the Cabinet. Now the Planning Minister has been made responsible for the entire planning process and its implementation. May I know what is in the mind of the Government about the actual

*locus standi* of the Planning Commission—whether it still remains the Economic Committee of the Cabinet or it is an advisory committee to the Planning Ministry ?

**SHRI C. SUBRAMANIAM** . It is a national Commission. It is not only an Economic Committee of the Cabinet but it is a commission intended for the whole country, including the State Governments. That status will be retained. There is no question of down-grading the Planning Commission as far as this is concerned

#### Abolition of Privy Purses

†

\*62. **SHRI S. C. SAMANTA** .  
**SHRI K. M. MADHUKAR**  
**SHRI S. M. BANERJEE** .

Will the Minister of HOME AFFAIRS (GRIH MANTRI) be pleased to state :

(a) the steps being taken to abolish the Privy Purses ,

(b) whether any formula has been evolved for compensation and , if so, the details thereof ; and

(c) the time by which this is likely to be accomplished ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (GRIH MANTRALAYA MEN RAJYA MANTRI) (SHRI K. C. PANT) : (a) to (c). The intention of Government to abolish by appropriate constitutional measures the privy purses and privileges of the Rulers of former Indian States has been announced in the President's address to Parliament on 23rd March, 1971. Government will soon be ready with their proposals in this regard.

**SHRI S. C. SAMANTA** : Is it not a fact that recently in the newspapers it was mentioned that some compromise formula about compensation is being discussed by the princes themselves ? May I know whether any information has reached the Government either from the princes or from any other source ?

**SHRI K. C. PANT** : We have seen some press reports of some statements made by some princes, which talked in a general way about their desire to have talks with the Government. We have not heard anything about any concrete compromise formula.

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF HOME AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (PRADHAN MANTRI, PARAMANU URJA MANTRI, GRIH MANTRI TATHA SOOCHNA AUR PRASARAN MANTRI) (SHRIMATI INDIRA GANDHI) : Copies of the statements have been sent to us.

श्री कसल मिश्र मधुकर : चुनावों के समय कांग्रेस दल की ओर से यह प्रचार किया गया, और सरकार की ओर से भी यह ऐलान किया गया कि राजाओं के प्रिवी पर्सिज को समाप्त कर दिया जायेगा। लेकिन मन्त्री महोदय ने जो बयान दिया है और अखबारों में इस सम्बन्ध में जो समाचार छपे हैं, उनसे ऐसा लग रहा है कि सरकार प्रिंसिज के साथ कोई समझौता करके उन्हें अपने साथ मिलाने का प्रयत्न कर रही है। प्रश्न यह है कि क्या ऐसा करना समाजवाद के अनुसार होगा। मैं यह जानना चाहता हूँ कि क्या सरकार कोई ऐसा बिल लाने जा रही है, जिसमें बिना कम्पेन्सेशन दिये हुए प्रिवी पर्सिज को समाप्त कर दिया जाये। मन्त्री महोदय कंटेगारिकल जवाब दे कि सरकार वह बिल कब ला रही है।

श्री कृष्ण चन्द पन्त : जो भी प्रस्ताव सरकार को लाने होंगे, वे इसी सदन के सामने आयेंगे। सभी वे तैयार हो रहे हैं। इस समय उनके बारे में कुछ नहीं कहा जा सकता है।

**SHRI S. M. BANERJEE** : From the answer of the hon. Minister it appears that government have not made up their mind finally as to when they would bring the legislation. After the Supreme Court judgment it was stated by the hon. Prime Minister both inside and outside the House that they would like to amend the Constitution so that if the privy purses are abolished the princes may not be able to go to the Supreme Court and the Supreme Court may not sit in judgment on Parliament. I would like to know when the Bill is likely to be brought here and what steps have been taken to amend the Constitution and to see that such legislations are not undone by the Supreme Court.